



सत्यमेव जयते

भारत सरकार
Government of India

भौगोलिक उपदर्शन पत्रिका

GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
**INTELLECTUAL
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,
बौद्धिक सम्पदा अधिकार भवन,
जी.एस.टी. रोड, गिण्डी,
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,
Intellectual Property Rights Building,
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA
GEOGRAPHICAL INDICATIONS
JOURNAL NO. 123**

MAY 10, 2019 / VAISAKHA 20, SAKA 1941

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OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 123 of the Geographical Indications Journal dated 10th May, 2019 / Vaishaka 20, Saka 1941 has been made available to the public from 10th May, 2019.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
630	Thingpui Mizo Ginger	30	Agricultural
631	Mizo Phuihnam	31	Agricultural
632	Mizo Hatkora	31	Agricultural
633	Passion Fruit	31	Agricultural
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635	Kashmir Saffron	30	Agricultural
636	Dalle Khorsani	30	Agricultural
637	Mizo Banana (Long Cavendish)	31	Agricultural
638	Tripura Jackfruit	31	Agricultural
639	Dekang	31	Agricultural
640	Naga Cucumber	31	Agricultural
641	Tirur Betel Leaf (Tirur Vettila)	31	Agricultural
642	Harmal Chilli	30	Agricultural
643	Judima	33	Agricultural
644	Pithora	2 & 19	Handicraft
645	Mau Saree	24 & 25	Textiles
646	Coconut Vinegar	30	Food Stuff

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications

G.I. APPLICATION NUMBER – 403

Application Date: 27-02-2013

Application is made by **Srivilliputtur Milk Producers Co-Operative Society, Q-106**, No.3 Outenpuram, Srivilliputtur, District: Virudhunagar – 626 125, Tamil Nadu, India for Registration in Part A of the Register of **Srivilliputtur Palkova** under Application No. 403 in respect of Milk Products (Sweet) falling in Class – 29 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- A) Name of the Applicant** : Srivilliputtur Milk Producers Co-Operative Society, Q-106,
- B) Address** : Srivilliputtur Milk Producers Co-Operative Society, Q-106,
No.3 Outenpuram, Srivilliputtur,
District: Virudhunagar – 626 125,
Tamil Nadu, India

Facilitated by:
Veterinary College and Research Institute,
Tirunelveli

- C) Name of the Geographical Indication:**
SRIVILLIPUTTUR PALKOVA

- D) Types of Goods** : **Class 29 - Milk Products (Sweet)**

- E) Specification:**

Srivilliputtur Palkova is a sweet made up of Cow milk and sugar. It is not only an eggless milk recipe but also there aren't any added preservatives. The Milk is freshly churned from the daily farms around the town and is boiled over firewood stoves which are fed with cashewnut shells. The milk is simmered for over an hour and as it begins to solidify, sugar is added and stirred till the sweet reaches a semi-solid state. It is light yellow to brown in color. The semisolid texture and the flavor makes the Srivilliputtur Palkova unique. The special taste of Srivilliputtur Palkova is because of the rich quality of milk produced in the Srivilliputtur area.

- F) Description:**

Palkova is a finest sweet dish that is produced in Srivilliputtur. Palkova meaning 'Paal': Milk and 'Kova': Khoa is one of the traditional milk products in Virudhunagar district and it is highly popular because of its superior flavor, taste, quality, sweetness and the use of traditional technology. This eminent product is produced by Srivilliputtur Co-operative Milk Producers' Society. It is a sweet which is made by boiling milk and sugar until it solidifies, Palkova is dried, evaporated milk solids combined with sugar. It is prepared by bucketing lots of milk in the pot and condensing it by steaming on a gentle fire, to which sugar is added towards the end. The Palkova is made of using milk only cows and that too cows reared in and around the Srivilliputtur area. A slight tinge of brown shows the harmonization of milk.

The Palkova is manufactured in the municipality of Srivilliputtur, in Virudhunagar District. This sweet contains large quantities of muscle building proteins, bone forming minerals and energy giving fat and lactose. Furthermore, it offers a rich source of calcium and essential iron for healthy bones and teeth. It also has Vitamin D that also helps for bone health. The Palkova is sold in butter sheet packets with market weights of 100, 200, 250, and 500 grams which can be preserved for a week.

G) Geographical area of Production and Map as shown in page no: 12

The Palkova is manufactured in and around the municipality of Srivilliputtur in Virudhunagar District. Apart from the applicant society, a number of large and small scale private dairy organizations as well as individual entrepreneurs are also producing Palkova within the Virudhunagar District.

Location: 9°30'58"N 77°37' 49'E.

Srivilliputtur is a semi-urban town and a municipality in Virudhunagar district in the Indian state of Tamil Nadu. It is on the Virudhunagar-Shenkottai line of the Southern Railway, about 74 km south of Madurai and connected by road and rail with Madurai, Sivakasi, Tenkasi & Shenkottai, Thirunelveli and Sattur.

The temperature ranges from a maximum of 39° to a minimum of 24.5°C. April to June are the hottest months and December to January are the coldest. Srivilliputtur receives scanty rainfall with an average of 811 mm (31.9 in) annually, which is lesser than the state average of 1,008 mm (39.7 in). The South west monsoon, with an onset in June and lasting up to August, brings scanty rainfall. Bulk of the rainfall is received during the North East monsoon in the months of October, November and December.

H) Proof of Origin (Historical records):

The origin of the Srivilliputtur Palkova can be traced before the 1940's. This can be established by the fact that as early as 1945, Co-operative Societies established by the government took up Palkova making on a large scale, a skill that was already known to the people of Srivilliputtur. The Srivilliputtur region is known for the high quality and quantity of milk produced in and around the town. The quality of milk produced gives the Srivilliputtur Palkova its unique taste. The Milk Producers Co-operative societies in this region are responsible for the production and distribution of the Palkova. There is a close nexus between the manufacturers of Palkova and the milk co-operatives in the Srivilliputtur region. It is the Palkova which makes the Milk Producers Co-operative society famous.

The White Revolution is the reason Srivilliputtur became famous for its Palkova, because people from the cooperative aggressively "marketed" the product by taking it around – to Courtallam during the season, to the theni exhibition – making it known. For instance, The Srivilliputtur Co-operative Milk Society was founded in 1945 and is the only Palkova producing unit in Srivilliputtur that is recognized by the government.

The District Gazetteer Ramanathapuram, 1972 mentions the following:

"The Virudhunagar Co-operative Milk Society is one of the best working societies in this District. It is running coffee stalls and Ice cream Parlours with a view to dispose off its surplus milk supply".

The White Revolution of 1970's was the reason that the Palkova became even more popular and was recognized outside the Srivilliputtur municipality. The surplus supply of good quality milk led to

the preparation of Palkova in order to soak up the excess supply, given the fact that Palkova does not spoil even till a week after its manufacture. The people from the co-operative societies aggressively promoted the Palkova by taking it around to neighboring cities such as Courtallam during the season and to the Theni exhibition and making it known. Srivilliputtur is also the place of the world renowned Andal Temple. Many temples located in this area serve this Palkova as a food for the Gods and distribute it to devotees ("Prasadam"). This system reveals that the Palkova has been known since its inception and is a vital part of the heritage of Srivilliputtur.

I) Method of Production:

The Palkova employs only very simple ingredients, which are Cow's milk and sugar. There are no artificial colours, flavours or additives added and thus, the taste of the Palkova is all natural. A point to be noted herein is that the secret of the inimitable taste of the Srivilliputtur Palkova lies in the quality of milk used. The Milk Revolution was of special significance to the Srivilliputtur area. With new technologies, techniques and method of livestock management being put to use, the quality of milk produced was extremely good.

The Soil of the region is mostly Red Loam and Black Soil in a ratio 40:60, which is suitable for growing a variety of crops. The climatic conditions of Srivilliputtur promote growth of a variety of crops, which are later used as fodder for the livestock. The fodder intake of cows at Srivilliputtur and their rich grazing habit gives a very special, unique and a high quality flavor to the milk and this is reflected in the Palkova. It is naturally sweet and therefore only less amount of sugar is added to prepare the delicious Palkova. The uniqueness of Srivilliputtur Palkova comes from the Milk produced in Srivilliputtur.

For every 10 litres of milk 1.2 kg of sugar (12 per cent Sugar – Weight / Volume) is added to prepare this product. The method of preparation is very traditional. Dried Tamarind wood ("Puliyamaram") is used as a source of fire wood in traditional mud stoves ("Chullah"). It was opined that it gives a constant and adequate amount of heat for a long time, which is suitable for processing. It also lends a smoky flavor to the Palkova.

The product is prepared in batches with the volume of 10 litres of milk per batch. The yield is around 3.30 kg per 10 litres of milk (33 per cent). The whole process of making is completed within 45-50 minutes, the product will have a solid pasty-like consistency and the same is allowed to cool for 5-6 hours in open air before packing. The Packing is made in food grade butter paper with market weights of 100, 200, 250 and 500 grams. The average claim of shelf life of this product is one week (7 days).

The Utensil used to make Palkova is called "IrmKhadhai" that is a shallow, wide mouthed pan.

The mark of finished Palkova is that it has to be dried completely and has a brownish tinge to it. It is artisans with decades of experience that know exactly when to add the ingredients and when the Palkova is ready.

Packaging and distribution:

After the Palkova is dried, it is ready to be packed. The material used for packing is Food grade butter sheets. The Palkova is fashioned into squares and wrapped with the butter paper with market weights of 100, 200, 250 and 500 grams. The average claim of shelf life of this product is one week (7 days).

The Co-operative Society follows a direct to customer business model. Distribution takes place when customers call the society and order a specific quantity of Palkova. Then, a cheque is sent to the society address, alongwith date of delivery. For quantities less than 5 kg, the society sends the

package via the daily travelers who commute back and forth to cities. For more than 5 kg, some extra charge is levied and the Palkova is couriered through special agencies.

The following protocols are already in place with respect to Quality Control:

General Sanitation Practices adopted:

1. All employees involved in the production process are required to wear hair caps, masks and gloves in order to ensure high sanitation standards.
2. Milk is delivered in two consignments, one in the morning and one in the evening. This way, the milk is necessarily consumed before it can get spoilt.

Quality assessment:

The fresh milk samples were collected from Srivilliputtur Cooperative Milk Producers Societies for quality assessment at Department of Dairy Science, Madras Veterinary College, Chennai-600 007. Based on the results the mean nutrient and quality composition of the products are as follows:

Sl.No.	Properties	Values
1.	Fat	6.2 per cent
2.	Moisture	21.10 per cent
3.	Hardness	0.681 kg.seconds
4.	Standard Plate Count	2200/gram
5.	Sensory Evaluation	Good

Nutrient Quantity:

The nutrient quantity of milk is given below, gauged against Buffalo's milk:

Sl.No.	Type of Milk	Moisture	Fat	Protein	Lactose	Ash	Iron(ppm)
1.	Cow	25.6	25.7	19.2	25.5	3.8	103
2.	Buffalo	19.2	37.1	17.8	22.1	3.6	101

Vitamins:

Milk is a very rich source of vitamins. 250 gm of milk meets approximately 44% of your body's daily requirement of vitamins. The amount of vitamin A is 478 IU, vitamin D is 127 IU, vitamin K is 0.2 mcg, riboflavin is 0.5 mg, niacin is 0.2 mg, folate is 12.2 mcg, vitamin B6 is 0.1 mg, vitamin B12 is 0.1 mcg, betadine is 1.5 mg, pantothenic acid is 0.9 mg and that of choline is 43.2 mg.

Minerals:

250 gm of milk has 290 mg of calcium , 6.3 mcg of fluoride, 0.1 mg of iron, 8.1 mcg of selenium, 26.8 mg of magnesium, 1 mg of zinc, 232 mg of phosphorus, 107 mg of sodium and 366 mg of potassium.

J) Uniqueness:

The uniqueness of the Srivilliputtur Palkova comes from the Milk produced in Srivilliputtur. It is naturally sweet and therefore only less amount of sugar is added to prepare the delicious Palkova. Palkova that is made in Srivilliputtur tends to retain its taste and its sweetness won't recede for two weeks.

One of the important factor is that there are no added preservatives. The milk used for Srivilliputtur Palkova is obtained from milk vendors and Co-operative Societies early in the morning. This ensures that the milk is pure without any adulterations or dilution as they receive it as soon as it is fetched from the cows.

The Soil of the region is mostly Red Loam and Black Soil in a ratio 40:60, which is suitable for growing a variety of crops. The climatic conditions of Srivilliputtur promote growth of a variety of crops, which are later used as fodder for the livestock. The fodder intake of cows at Srivilliputtur and their rich grazing habit gives a very special, unique and a high quality flavor to the milk and this is reflected in the Palkova. It is naturally sweet and therefore only less amount of sugar is added to prepare the delicious Palkova. The uniqueness of Srivilliputtur Palkova comes from the Milk produced in Srivilliputtur.

The climatic conditions of Srivilliputtur promote growth of a variety of crops, which are later used as fodder for the livestock. The fodder intake of cows at Srivilliputtur and their rice grazing habit gives a very special, unique and a high quality flavor to the milk and this is reflected in the Palkova.

Another important factor which makes Srivilliputtur Palkova special is the way it is cooked. Ancient firewood burners/stoves are used which is one important reason for retaining the ancient taste of Srivilliputtur Palkova. The Palkova is very filling and satiates hunger by a lesser quantity. It has all the nutrient qualities of milk and is very nourishing for the body.

REPUTATION:

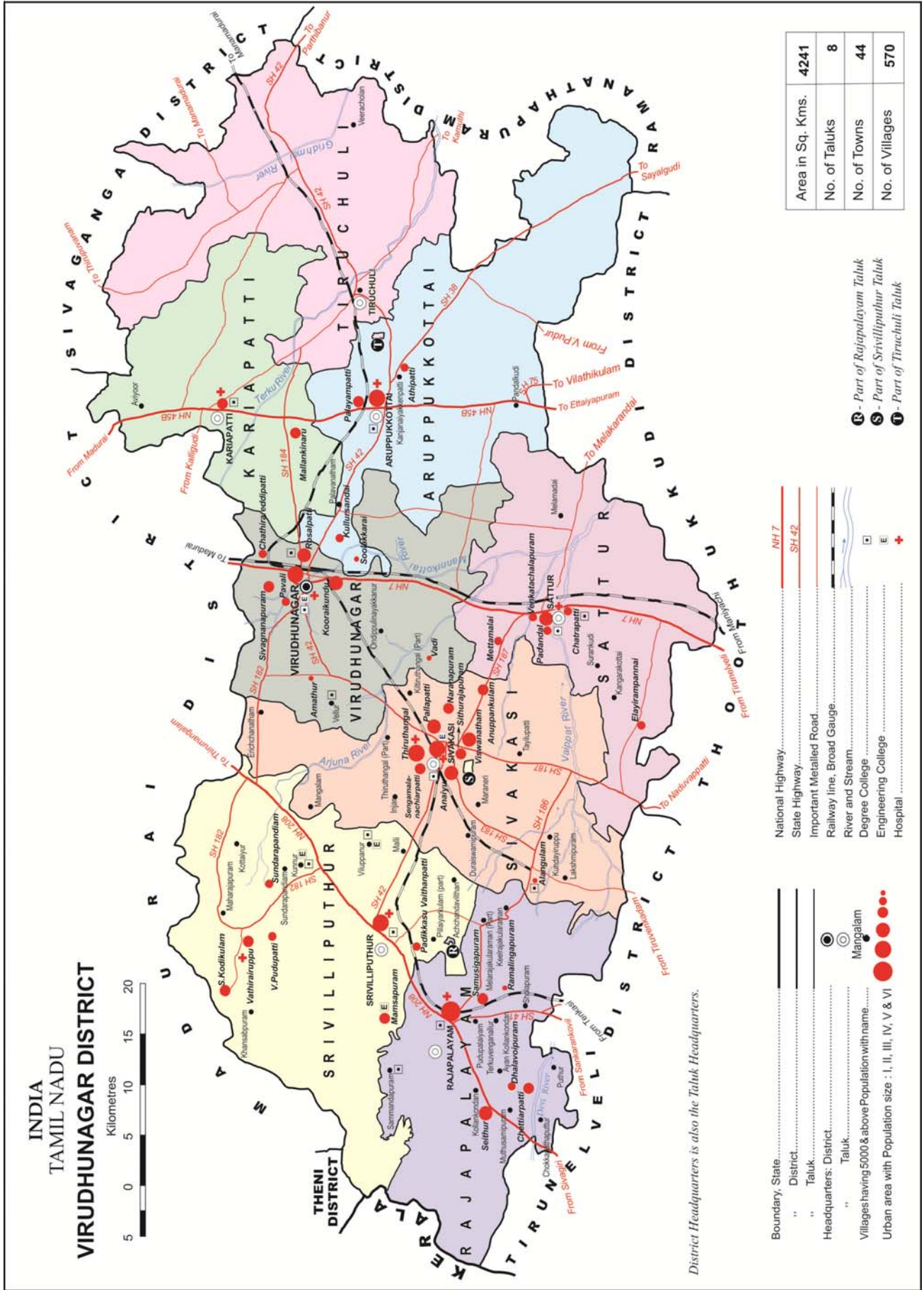
The reputation of Srivilliputtur Palkova precedes itself. Clients from all over the world, such as Singapore, Malaysia and USA are ardent buyers of the Srivilliputtur Palkova. In India itself the Srivilliputtur Palkova is considered supreme to all other types of Palkovas.

K) Inspection Body:

The applicant undertakes to up an inspection body with a minimum of seven members from several sectors and departments in order to inspect, assess and attest the quality of the product. The members of this body will comprise of one representative each of the Q – 106, Srivilliputtur Milk Producers Co-Operative Srivilliputtur, Veterinary College and Research Institute, Tirunelveli, Tamil Nadu Veterinary and Animal Sciences University District Industries Centre, Intellectual Property Rights Attorney Association, the local artisan body and other related sectors. This Body will work independently to ensure fairness and will be established shortly.

L) Others:

1. Based on basic market survey and personal interactions with individuals involved, it is that approximately 2000 kg of Palkova is being produced and marketed in local and other parts of district every day.
2. The production of Palkova is especially high during the festive season and the demand is seen from all parts of Tamil Nadu as well as India.
3. The Co-operative Society follows a direct to customer business model. Distribution takes place when customers call the society and order a specific quantity of Palkova. Then, a cheque is sent to the society address, alongwith date of delivery. For quantities less than 5kg, the society sends the package via the daily travelers who commute back and forth to cities. For more than 5 kg, some extra charge is levied and the Palkova is couriered through special agencies.



G.I. APPLICATION NUMBER – 609

Application Date: 05-01-2018

Application is made by Crs-Na-Dihing Nemu Tenga Unnayan Samity, Diramukh Thepabari, Post: Hahkhati, P. S: Dhola, District: Tinsukia, Assam, India for Registration in Part A of the Register of **Kaji Nemu** under Application No. 609 in respect of Agricultural goods, Fruits (Assam lemon) falling in Class – 31 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

A) Name of the Applicant : Crs-Na-Dihing Nemu Tenga Unnayan Samity

B) Address : Crs-Na-Dihing Nemu Tenga Unnayan Samity,
Diramukh Thepabari, Post: Hahkhati,
P. S: Dhola, District: Tinsukia,
Assam, India,

Facilitated by:
Assam Agricultural University, Jorhat, Assam

C) Name of the Geographical Indication:

KAJI NEMU



D) Types of Goods : Class 31 – Lemon

E) Specification:

- "Kaji nemu (Assam lemon)" produces fruits all round the year having two peak seasons in a year.
- Flavour of "Kaji nemu (Assam lemon)" is different from other Lemon varieties.
- Unique aroma of "Lemon"
- The uniqueness of the fruit lies in its bearing habit. Even if it gets ripened it doesn't fall from the tree up to a very long period. Fruit are born in clusters on new shoots.

The major characteristics of "Kaji nemu (Assam lemon)" are given below:

(a) Leaf:

Division	Simple
Lamina Shape	Elliptic, Ovate, Obovate and sometimes Lanceolate or Orbicular
Leaf Length	7-10 cm

Leaf Width	3-5 cm
Margin	Dentate, Sinuate, Crenate
Petiole Wing	Absent

(b) Fruit:

Weight	60-100 g.
Diameter	4.7-6.0 cm
Length	6-11.5 cm
Fruit volume	100-155 cc.
Shape	Long elliptic to oblong obovate
Base Shape	Necked, Convex, Truncate
Apex Shape	Mammiform, Acute, Rounded
Skin Texture	Smooth, Rough, Bumpy
Segment	10-12
Rind Colour	White
Rind Thickness	0.48-0.73 cm
Pulp Color	White
Axis	Hollow, Semi-hollow

Morphological and physico-chemical characteristics of "Kaji nemu (Assam lemon)"

Parameters	Range
Plant height	2.0-3.5 m
Leaf length	7-10 cm
Leaf width	3-5 cm
Branching habit	Sparsely well branched
Average plant age	20-25 years
No. of fruits/plant (age 5-15 years)	300-500
Yield (t/ha)	20-30 t/ha
Fruit weight	60-100 g
Rind thickness	0.48-0.73 cm
Juice content per fruit	15-26 ml
Juice(%) by weight	20-43%
Segments/Fruit	10-12
TSS	6.9 – 8.03° Brix
Citric acid	1.08 – 2.10 g/100ml
Ascorbic acid	30-40 mg/100 ml juice
Oxalic acid	3 mg/100ml
D-malic acid	47mg/100ml
Tartaric acid	44 mg/100ml
Fruit shape	Long elliptic to oblong obovate
Fruit colour	Green to greenish yellow

- Maturity indices: The maturity index set as when the skin of the fruits become smooth and colour turns from dark green to light green
- Post harvest operation: Individual fruit wrapping with perforated (pin hole) polyethylene increase the shelf life of the fruits.

F) Description:

“Kaji nemu (Assam lemon)” is unique in its characteristics. The “Kaji nemu (Assam lemon)” is comparatively larger than the regular lemon. The sour citrus fruit is widely used in culinary, beverages, industries and medicines. They have a tendency of cluster bearing habit commonly producing seedless fruits with 9-12 segments. Flower color varies from purple to slightly reddish.

Other important characters include-

- “Kaji nemu (Assam lemon)” produces fruits all round the year having two peak seasons in a year.
- Flavor of “Kaji nemu (Assam lemon)” is different from other Lemon varieties.
- Unique aroma of “Lemon”
- The uniqueness of the fruit lies in its bearing habit. Even if it gets ripened it doesn't fall from the tree up to a very long period. Fruit are born in clusters on new shoots.

Human creativity:

- “Kaji nemu (Assam lemon)” is mainly propagated through asexual means. The indigenous farmers of Assam primarily use stem cutting to propagate this crop and they know the propagation techniques the best. The quality of propagation material used in stem cutting depends on various factors where the human creativity is greatly involved. For example :
 1. Selection of mother plant,
 2. Selection of the stem,
 3. Maturity of the stem
 4. Length of the stem cuttings
 5. Time of taking the cuttings etc.
- Although “Kaji nemu (Assam lemon)” bears fruits throughout the year but there is a lean period from November to January. Indigenous farmers practice a special irrigation technique to induce early fruiting in the plants which will eventually help them to fetch higher price in the market. Human creativity is also involved with this practice also.

G) Geographical area of Production and Map as shown in page no: 21

The Kaji nemu (Assam lemon) is grown in almost all the districts of the state.

Dhubri
Kokrajhar
Bongaigaon
Chirang
Goalpara
Kamrup
Kamrup metro
Nalbari
Barpeta

Baksa
Sonitpur
Darrang
Udalguri
Nagaon
Morigaon
Jorhat
Golaghat
Sibsagar

Lakhimpur
Dhemaji
Dibrugarh
Tinsukia
Cachar
Hailakandi
Karimganj
Karbi Anglong
Dima Hasao

The latitude and longitude of districts of Assam are given below:

Baksa	:	26.6935° N, 91.5984° E
Barpeta	:	26° 19'N, 91° 00'E
Biswanath	:	26.7267° N, 93.1479° E
Bongaigaon	:	26° 28'N, 90° 34'E
Cachar(silchar)	:	24.7821° N, 92.8577° E
Charaideo	:	26.941, 94.8741
Chirang	:	26.6539° N, 90.6394° E
Darrang	:	26.4523° N, 92.0273° E

Dhemaji	:	27.6087° N, 94.7692° E
Dhubri	:	26° 02'N, 89° 58'E
Dibrugarh	:	27° 29'N, 94° 54'E
Dima hasao	:	25.3478° N, 93.0176° E
Goalpara	:	26° 10'N, 90° 37'E
Golaghat	:	26° 31'N, 93° 58'E
Hailakandi	:	24° 41'N, 92° 34'E
Hojai	:	26° 00'N, 92° 52'E
Kamrup metropolitan	:	26.0794° N, 91.6372° E
Kamrup	:	26.3161° N, 91.5984° E
Karbi anglong	:	25.8457° N, 93.4378° E
Jorhat	:	26° 45'N, 94° 13'E
Karimganj	:	24° 52'N, 92° 21'E
Kokrajhar	:	26° 24'N, 90° 16'E
North Lakhimpur	:	27° 14'N, 94° 07'E
Majuli	:	27.0016° N, 94.2243° E
Marigaon	:	26.2600° N, 92.2630° E
Nagaon	:	26° 21'N, 92° 41'E
Nalbari	:	26° 25'N, 91° 26'E
Sibsagar	:	26° 59'N, 94° 38'E
Sonitpur	:	26.6739° N, 92.8577° E
South salmara manchar	:	26.3520169, 91.8050088
Tinsukia	:	27° 30'N, 95° 22'E
Udalguri	:	26.6897° N, 91.9099° E
West karbi anglong	:	25.8457° N, 93.4378° E

H) Proof of Origin (Historical records):

The state of Assam has as many as 17 species, 53 varieties and 7 probable hybrids of citrus (Bhattacharyya and Dutta, 1949) of which 8 species are commonly cultivated in the region including *Citrus limon*. The variety Assam Lemon (*C. limon*) has originated as a chance seedling raised in the citrus station, Burnihat from the progeny of variety collected under the name China-kaghi from the village Hashara, in the district of Sivasagar. This has been propagated by vegetative means as a clonal horticultural variety and named as "Kaji nemu Assam Lemon. The area under Assam Lemon has been increased from 8,818 hectare in 2003 - 2004 to 10,346 hectare in 2012 - 2013. According to the NHB database Assam produces 103,460 MT of Lemon from an area of 12,970 ha in the year 2013 - 2014. Under the concept of 'one village one product', the North East Financial Development Corporation along with a leading NGO is setting up what it describes as a 'lemon village' at Arora which will be a concept village in Assam's Nalbari district where thousands of lemon trees ("Kaji nemu) will be planted to improve local economy. The state government has declared Tinsukia as Orange district while Dhemaji as Lemon district.

I) Method of Production:

Soil and climate

Loamy soil with uniform texture up to a depth of 3 m is ideal for cultivation. It thrives well in humid sub tropics of the region. Water logging should be avoided.

Propagation

"Kaji nemu (Assam lemon)" can be propagated by the following means.

Stem cutting: The cuttings are usually prepared from fully matured stem. The size of cutting is 18-20 cm in length with a pencil thickness. The upper cut is made 1 cm above the node and lower cut close below the node in slanting manner. The cuttings are planted with a spacing of 30cm x30cm in a slanting position in the nursery. The bed is prepared with a mixture of 1: 1: 1 decomposed cow dung, soil and sand, respectively.

Leaf- bud cutting: Leaf bud cutting should be taken from the branch having healthy well-developed bud and actively growing leaves. The cuttings consist of a leaf blade and short piece of the stem measuring 2 cm.

Air layering: The first step in air layering is to remove completely a strip of bark 3 cm in width at a point 15 cm or more below the tip end scraping the exposed surface to ensure complete removal of the phloem and cambium is desirable to retard healing. The cut portion is covered with moss or mud pudding with a mixture of well decomposed cow dung, soil and sand with a ratio of 1: 1: 1, respectively. Then a piece of polythene sheet 15-20 cm wide is wrapped carefully around the branch so that the moss and mud is completely covered. Both end of polythene is tied firmly.

Planting System

Before monsoon, pit size of 0.5m x 0.5m x 0.5 ml should be prepared at 3 m apart and refilled the pit with soil and FYM at 1: 1 ratio. The time of planting of "Kaji nemu (Assam lemon)" is May to August.

Pruning and Training:

In the nursery stage, pruning should begin soon after the seedling start sprouting from the Stem cutting or Leaf bud cutting or Air layering. After planting in the main field, up to 50-6-cm from the ground level all side branches should be removed keeping only single main trunk. Above 50-60cm, pruning is confined to training to develop mechanically strong trees with well spread scaffold limbs before the onset of fruit setting. At the bearing stage, during winter when bearing of tree is low, the branches touching the ground should be cut close to the laterals without leaving ant stub. All diseased, injured, criss-cross branches and water sprout should be removed.

Manures and Fertilizers

Year	FYM	N	P ₂ O ₅	K ₂ O	Remarks
<i>A. Plain Zone</i>					
1 st yr.	5kg	150g	100g	145g	Per plant per year
2 nd yr.	10kg	300g	200g	290g	
3 rd yr.	15kg	450g	300g	435g	
4 th yr.	20kg	600g	400g	580g	
<i>B. Hill Zone</i>					
1 st yr.	10kg	100g	100g	100g	Per plant per year
2 nd yr.	10kg	100g	100g	100g	
3 rd yr.	10kg	100g	100g	100g	
4 th yr.	20kg	100g	100g	100g	

This mixture is to be applied in two split doses i.e. during February-March and October-November. Fertilizer should be applied leaving about 15-45cm space around the trunk and well beyond the canopy spread. It should be incorporated into the soil by light hoeing.

Micronutrient: Spray 0.2% (2 ml per litre of water) of Polymax or Multiplex during new flushes.

Orchard Management: Intercultural operation like weeding should be done frequently at monthly interval, mulching with paddy straw or black polythene can also be used to control weeds.

Intercropping

Seasonal vegetables and leguminous crops can be grown within the rows of lemon orchards. Papaya and pineapple can also be grown in between the rows to get additional income during pre-bearing stage.

Care of the Plant

- Weeding at regular interval to reduce crop-weed competition
- Pruning of old shoots to encourage new growth for increasing production
- Removal of shoots emerging from main trunk up to 30-45 cm from ground
- Regular removal of dried, undesirable and diseased shoots
- Avoid deep digging around the young bearing plants
- Use of organic or plastic mulch for water stressed months and for proper weed control
- Paste the trunk with Bordeaux paste during winter up to 45-60 cm from the ground.

Diseases and Insect Pests

"Kaji nemu (Assam lemon)" is attacked by different disease and pests like-

Pest/diseases	Protection measures
Leaf miner	1. Spray Fenvelerate or Cypermethrin (2ml/litre) during flush period and repeat at 10-15 days interval 2. Spray Neem seed cake (2%) is also effective. 3. Monocrotophos@ 2.5 g/litre of water or Dimethoate (Rogor) @ 1.5 ml/litre of water
Leaf mining beetle	1. Monocrotophos@ 2.5 g/litre of water or Dimethoate (Rogor) @ 1.5 ml/litre of water
Trunk borer/ Bark eating caterpillar	1. Prune and burn affected shoots 2. Inject petrol in holes and plug with mud or cotton web
Psylla & aphids	1. Spray Phosphamidon (0.5 ml/litre) during new flush period or Quinalphos 1ml/litre of water at 15 days interval.
Anthracnose /Dieback/ Twig blight	The affected portion should be cut and pasted with Bordeaux paste. Spraying with 1 % Bordeaux mixture or Copper Oxychloride@ 2.5 g/L during March, July & Sept is found effective against this disease.

Precautionary measures to tackle pest and disease problems:

- Use of disease free planting materials (budded or grafted) from certified sources.
- Remove lichens and mosses regularly.

Avoid water stagnation around the tree trunk.

Harvesting:

"Kaji nemu (Assam lemon)" produces two distinct flowering flush in a year viz. Spring (Feb-March) and autumn (Sep-Oct) besides sparse flowering round the year. Fruits should be harvested when they attain full size, develop attractive green to little yellow colour. Fruits are ready for harvesting during the month of June to July and December to January. From 3rd year-old tree about 40-50 fruits may be harvested.

Benefit: Cost ratio:

3.50 after 4years and 7.80 for full bearing plants (Package of practices for Horticultural crops of Assam,2010)

Post Harvest Management

Fruits remain marketable for weeks when stored at ambient temperature, but weight loss occurs due to transpirational loss of moisture and thus fruit texture also deteriorates along with its freshness. Individual shrink wrapping of “Kaji nemu (Assam lemon)” fruit stored at ambient temperature (30-32° C and 80-85% RH) has been found to be beneficial because it helps extending the shelf life without deterioration of quality of fruit. It retains freshness, color and firmness of the fruit up to 1 month without decay.

The packaging materials should be environment friendly, cost effective, easily printable and stable during the entire distribution chain. It should have sufficient strength in compression and against impact and vibrations. Consumer appeal is another important aspect of packaging. The ideal packaging materials for “Kaji nemu (Assam lemon)” are –

- Wood – boxes, bins, trays, barrels, pallets
- Paper and card board – liners, boxes, trays
- Plastic – Rigid - crates, pallets, trays
- Flexible – films (single & multi layered)
- Polystyrene boxes / trays.
- Combined materials – CFB and plastic.

J) Uniqueness:

“Kaji nemu (Assam lemon)” is unique in its characteristics. The “Kaji nemu (Assam lemon)” is comparatively larger than the regular lemon. The sour citrus fruit is widely used in culinary, beverages, industries and medicines. They have a tendency of cluster bearing habit commonly producing seedless fruits with 10-12 segments. Flower colour varies from purple to slightly reddish.

Other important characters include-

- “Kaji nemu (Assam lemon)” produces fruits all round the year having two peak seasons in a year.
- Flavour of “Kaji nemu (Assam lemon)” is different from other Lemon varieties.
- Unique aroma of “Lemon”.
- Fruits are seedless.
- The uniqueness of the fruit lies in its bearing habit too. Even if it gets ripened it doesn't fall from the tree up to a very long period.
- Fruit are born in clusters on new shoots.

Comparative chart of *Kaji nemu* with other lemons of North East India:

	Kaji nemu (<i>Citrus limon</i>)	Gol Nemu (<i>Citrus jambhir</i>)	JoraTenga(<i>Citrus medica</i>)
Growth habit	Bushy spreading	Erect	Erect
Number of fruits per plant	150 – 200	100 – 120	50 – 80
Length of fruit	7.00 - 9.00cm	4.00 – 5.00 cm	10.00 -15.00cm
Fruit weight(g)	90 – 100 g	40 – 60 g	120 – 180 g
Peel thickness(cm)	0.50 - 0.75 cm	0.70- 0.90 cm	0.80 – 1.02 cm
Juice(%) per fruit	22.00 – 25.00 cc	16.00 – 18.00 cc	20.00 – 23.00 cc
Seeds per fruit	No seeds	5 – 6 per fruit	8 – 10 seeds per fruit

Acid (%)	3.00 – 3.30%	2.8 – 3.00%	2.00 – 2.50%
Number of segments per fruit	9 - 12	6 - 8	11 - 15
TSS (°Brix)	6.35 – 6.38	6.20 – 6.50	6.50 – 6.90
Ascorbic Acid	1.50 – 1.65 mg/ml	1.20 – 1.45 mg/ml	0.90 – 1.10 mg/ml

Organoleptic characters:

Organoleptic properties of Citrus fruits depend on the characteristic flavour profile and taste. Essentially Kaji nemu is sour due to organics acids present in juice predominantly citric acid with aroma mainly coming from peel in the form of essential oils. All the citrus fruits differ in their sensory qualities due to variations in acid content and essential oil composition. Likewise, taste and aroma of Kaji nemu differs from other citrus fruits like Gul nemu and Jora tenga which is unique and the people of Assam has been experiencing and relishing it generation after generation.

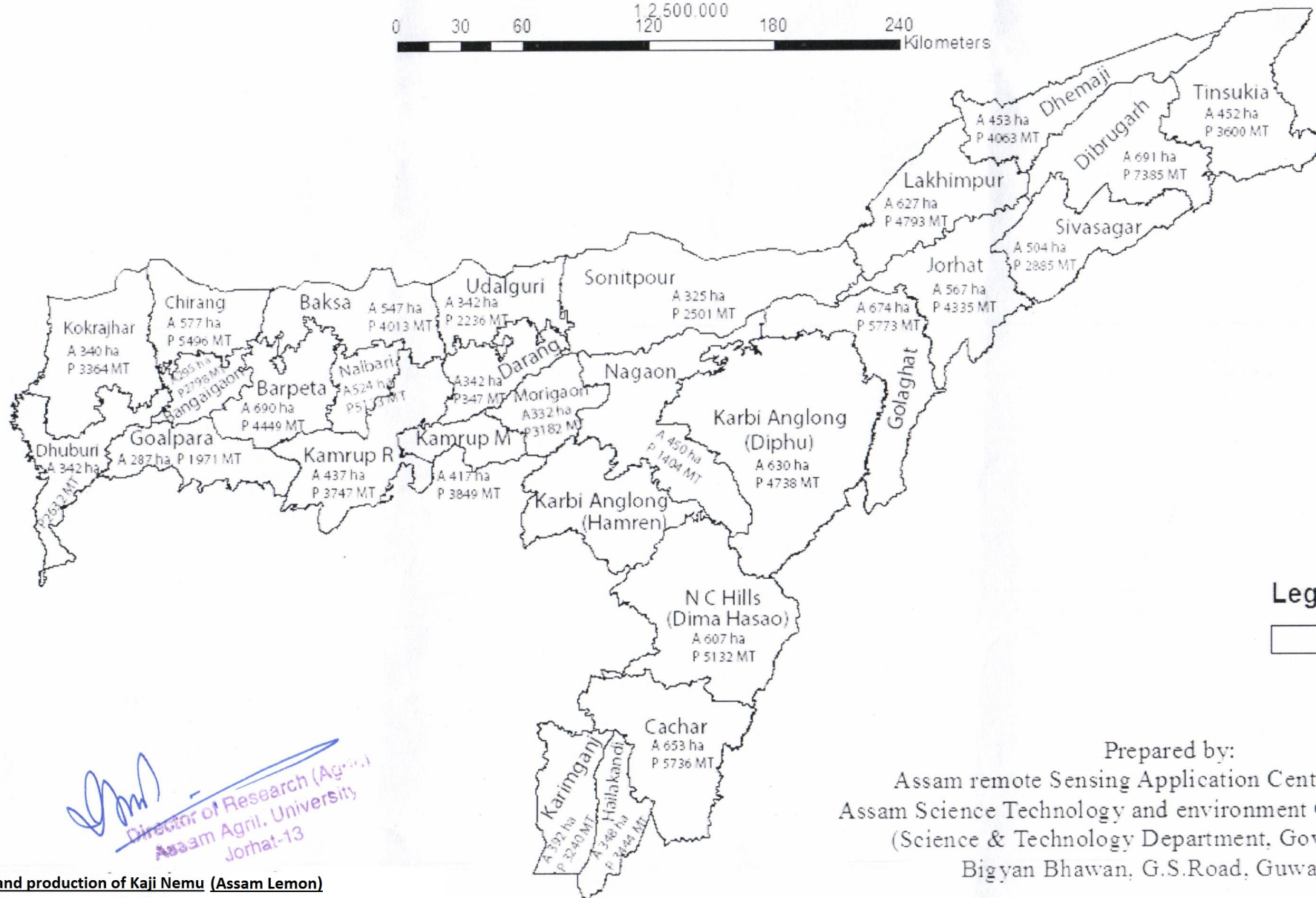
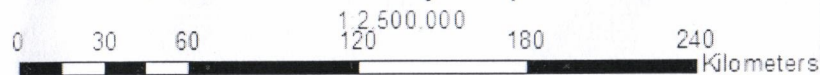
K) Inspection Body:

- Director of Research (Agri), Assam Agricultural University,
- Chief Scientist, Citrus Research Station, AAU, Tinsukia, Assam.
- District Agriculture Officers in concerned districts

The Regional In-charge of Agricultural and Processed Food Products Export Development Authority (APEDA), Guwahati shall be the independent neutral agency in the inspection body to monitor quality of the GI product after registration.

L) Others:

District Boundary Map of Assam



Legend
 □ Dist_Boundary

[Signature]
 Director of Research (Agri.)
 Assam Agril. University
 Jorhat-13

Prepared by:
 Assam remote Sensing Application Centre (ARSAC)
 Assam Science Technology and environment Council (ASTECC)
 (Science & Technology Department, Govt. of Assam)
 Bigyan Bhawan, G.S.Road, Guwahati-5

Districts with area and production of Kaji Nemu (Assam Lemon)

A = Area, P = Production

Source: Survey of India Toposheets & Map of Rev. Dept., GO

**G.I. Authorised User Application No. - 4839 in respect of Mysore Traditional Paintings
Registered GI Application No. – 32**

Application is made by, **Shri. V. Elangovan** S/o Shri. Venugopal, at No. 113, 1st Cross, 19th Main, 6th Block, Koramangala, Bangalore – 560 095, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. V. Elangovan
S/o Shri. Venugopal
- (B) **Address** : Shri. V. Elangovan
S/o Shri. Venugopal,
No. 113, 1st Cross, 19th Main,
6th Block, Koramangala, Bangalore – 560 095,
Karnataka, India.
- (C) **Date of Authorised
User Application** : November 29, 2018
- (D) **Registered Geographical
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development
Corporation Limited,
45, Mahatma Gandhi Road, Bangalore - 560 001,
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4840 in respect of Mysore Traditional Paintings
Registered GI Application No. – 32**

Application is made by, **Smt. Uma Nagendra** W/o Shri. Nagendra, at No. 254, 11th Cross, 8th Main, Vidyagiri Layout, Nagarabhavi, Circle, Bangalore – 560 072, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Uma Nagendra
W/o Shri. Nagendra
- (B) **Address** : Smt. Uma Nagendra
W/o Shri. Nagendra,
No. 254, 11th Cross, 8th Main,
Vidyagiri Layout, Nagarabhavi, Circle,
Bangalore – 560 072,
Karnataka, India.
- (C) **Date of Authorised
User Application** : November 29, 2018
- (D) **Registered Geographical
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development
Corporation Limited,
45, Mahatma Gandhi Road, Bangalore - 560 001,
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4841 in respect of Mysore Traditional Paintings
Registered GI Application No. – 32**

Application is made by, **Shri. J. Dundaraja** S/o Shri. Javaraiah, at No. 10, 3rd Main, Mallege Thota, Cholurpalya, Magadi Road, Bangalore – 560 023, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. J. Dundaraja
S/o Shri. Javaraiah
- (B) **Address** : Shri. J. Dundaraja
S/o Shri. Javaraiah,
No. 10, 3rd Main, Mallege Thota,
Cholurpalya, Magadi Road,
Bangalore – 560 023,
Karnataka, India.
- (C) **Date of Authorised
User Application** : November 29, 2018
- (D) **Registered Geographical
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development
Corporation Limited,
45, Mahatma Gandhi Road, Bangalore - 560 001,
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4842 in respect of Mysore Traditional Paintings
Registered GI Application No. – 32**

Application is made by, **Smt. Vinutha Prakash** W/o Shri. K. Prakash, at Vinalaya, 94 (10/1) Ramakrishnappa Road, Cox Town, Bengaluru – 560 005, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Vinutha Prakash
W/o Shri. K. Prakash
- (B) **Address** : Smt. Vinutha Prakash
W/o Shri. K. Prakash,
Vinalaya, 94 (10/1) Ramakrishnappa Road,
Cox Town, Bengaluru – 560 005,
Karnataka, India.
- (C) **Date of Authorised
User Application** : November 29, 2018
- (D) **Registered Geographical
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development
Corporation Limited,
45, Mahatma Gandhi Road, Bangalore - 560 001,
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4843 in respect of Mysore Traditional Paintings
Registered GI Application No. – 32**

Application is made by, **Smt. Vijaya Gopinath** W/o Shri. B. R. Gopinath, at No. B1-1204, RNS. Shanthi Nivas, Tumkur Road, Yeshwanthpur, Bangalore – 560 022, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Vijaya Gopinath
W/o Shri. B. R. Gopinath
- (B) **Address** : Smt. Vijaya Gopinath
W/o Shri. B. R. Gopinath,
No. B1-1204, RNS. Shanthi Nivas,
Tumkur Road, Yeshwanthpur,
Bangalore – 560 022,
Karnataka, India.
- (C) **Date of Authorised
User Application** : November 29, 2018
- (D) **Registered Geographical
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development
Corporation Limited,
45, Mahatma Gandhi Road, Bangalore - 560 001,
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4844 in respect of Mysore Traditional Paintings
Registered GI Application No. – 32**

Application is made by, **Smt. Shakuntala Jain** W/o Shri. Uttam Kumar S Jain, at No. 451, Madhuvan, D.P. House, 7th Main, 4th Block, Jayanagar, Bangalore – 560 011, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Shakuntala Jain
W/o Shri. Uttam Kumar S Jain
- (B) **Address** : Smt. Shakuntala Jain
W/o Shri. Uttam Kumar S Jain,
NO. 451, Madhuvan, D.P. House,
7th Main, 4th Block, Jayanagar,
Bangalore – 560 011,
Karnataka, India.
- (C) **Date of Authorised
User Application** : November 29, 2018
- (D) **Registered Geographical
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development
Corporation Limited,
45, Mahatma Gandhi Road, Bangalore - 560 001,
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4845 in respect of Mysore Traditional Paintings
Registered GI Application No. – 32**


Application is made by, **Smt. Neela Panch** W/o Shri. R. V. Panch, Sahadev, at No. 85 (Old No. 26), 8th Main Road, Malleshwaram, Bengaluru – 560 003, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Neela Panch
W/o Shri. R. V. Panch
- (B) **Address** : Smt. Neela Panch
W/o Shri. R. V. Panch,
Sahadev, No. 85 (Old No. 26),
8th Main Road, Malleshwaram,
Bengaluru – 560 003,
Karnataka, India.
- (C) **Date of Authorised
User Application** : November 29, 2018
- (D) **Registered Geographical
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development
Corporation Limited,
45, Mahatma Gandhi Road, Bangalore - 560 001,
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. – 5351 in respect of Ganjifa Cards of Mysore
Registered GI Application No. – 60**

Application is made by, **Smt. Seemantini Bheemsen Rao**, at 2C – 732, 2ns Cross, HRBR Layout I Block, Banaswadi, Bengaluru – 560 043, Karnataka, India dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Smt. Seemantini Bheemsen Rao
- (B) **Address** : Smt. Seemantini Bheemsen Rao,
2C – 732, 2ns Cross,
HRBR Layout I Block, Banaswadi,
Bengaluru – 560 043,
Karnataka, India.
- (C) **Date of Authorised
User Application** : March 21, 2019
- (D) **Registered Geographical
Indication** : **Ganjifa Cards of Mysore**
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GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),
Ministry of Textiles,
Government of India,
West Block No.7, R.K. Puram,
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. – 5352 in respect of Ganjifa Cards of Mysore
Registered GI Application No. – 60**

Application is made by, **Mrs. Swarna Raja Kochi** W/o Raja R Kochi, at August Park c606, 1st b cross Kagadasapura Main Road, CV Raman Nagar, Bangalore 560 093, Karnataka, India dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Swarna Raja Kochi
W/o Raja R Kochi
- (B) **Address** : Mrs. Swarna Raja Kochi
W/o Raja R Kochi,
August Park c606, 1st b cross Kagadasapura Main Road,
CV Raman Nagar, Bangalore - 560 093,
Karnataka, India.
- (C) **Date of Authorised User Application** : March 21, 2019
- (D) **Registered Geographical Indication** : **Ganjifa Cards of Mysore**
- 

GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),
Ministry of Textiles,
Government of India,
West Block No.7, R.K. Puram,
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. – 5084 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Rehana Begam**, at Nepier Road Part - 2, Near Anjir Wali Masjid, Thakurganj, District: Lucknow – 226 003, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Rehana Begam
- (B) **Address** : Ms. Rehana Begam,
Nepier Road Part - 2, Near Anjir Wali Masjid,
Thakurganj, District: Lucknow – 226 003,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5085 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Baby Bilquis**, at H. No. 13/5, Labour Colony, Taluk: Katora Road, District: Lucknow – 226 017, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Baby Bilquis
- (B) **Address** : Ms. Baby Bilquis,
H. No. 13/5, Labour Colony, Taluk: Katora Road,
District: Lucknow - 226017,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5086 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Rani Siddiqui**, at 155/109, Hata Suleman Quadar, Molviganj, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Rani Siddiqui
- (B) **Address** : Ms. Rani Siddiqui,
155/109, Hata Suleman Quadar, Molviganj,
District: Lucknow,
Uttar Pradesh, India.
- C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5087 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Shaheen**, at 475/101 Kadam Rasul, Sitapur Road, Khadara, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shaheen
- (B) **Address** : Shaheen,
475/101 Kadam Rasul, Sitapur Road, Khadara,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5088 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Shamim Jahan**, at 482/34-K, Nai Basti Iradat Nagar, Daliganj, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shamim Jahan
- (B) **Address** : Shamim Jahan,
482/34-K, Nai Basti Iradat Nagar, Daliganj,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5089 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Rana Ahamad**, at 95, Fatehganj, Galla Mandi, Aminabad, District: Lucknow – 226 018, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Rana Ahamad
- (B) **Address** : Rana Ahamad,
95, Fatehganj, Galla Mandi, Aminabad,
District: Lucknow – 226 018,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5090 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Sheeba Khatoon**, at 233/15 Kodewali Gali, Patanala, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Sheeba Khatoon
- (B) **Address** : Ms. Sheeba Khatoon,
233/15 Kodewali Gali, Patanala,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5091 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Rubina Ali**, at 543/13/131, Akbar Nagar, Post: Mahanagar, District: Lucknow – 226 006, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Rubina Ali
- (B) **Address** : Ms. Rubina Ali,
543/13/131, Akbar Nagar, Post: Mahanagar,
District: Lucknow – 226 006,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5092 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Shama Parveen**, at 544/2964, Campbell Road, Balaganj, District: Lucknow – 226 003, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Shama Parveen
- (B) **Address** : Smt. Shama Parveen,
544/2964, Campbell Road, Balaganj,
District: Lucknow – 226 003,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5093 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Razia Parveen**, at H.No. 355/153, Muraun Tola, Alam Nagar, District: Lucknow – 226 017, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Razia Parveen
- (B) **Address** : Smt. Razia Parveen,
H.No. 355/153, Muraun Tola, Alam Nagar,
District: Lucknow – 226 017,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5094 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Neelam Singh**, at D/1, Sector-H, Purania Chouraha, Aliganj, District: Lucknow – 226 024, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Neelam Singh
- (B) **Address** : Smt. Neelam Singh,
D/1, Sector-H, Purania Chouraha, Aliganj,
District: Lucknow – 226 024,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5095 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Naseem Jahan**, at 482/33, Nai Basti, Iradat Nagar, Daliganj, District: Lucknow – 226 020, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Naseem Jahan
- (B) **Address** : Ms. Naseem Jahan,
482/33, Nai Basti, Iradat Nagar, Daliganj,
District: Lucknow – 226 020,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5096 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Shehzadi**, at 475/101, Qadam Rasul, Daliganj, District: Lucknow – 226 020, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Shehzadi
- (B) **Address** : Smt. Shehzadi,
475/101, Qadam Rasul, Daliganj,
District: Lucknow – 226 020,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5097 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Shameem Jahan**, at Mahipat Mau, kakori, District: Lucknow – 227 107, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Shameem Jahan
- (B) **Address** : Ms. Shameem Jahan,
Mahipat Mau, kakori,
District: Lucknow – 227 107,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5098 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Afsana Khan**, at 11/575, Ganeshpur, Rahamanpur, Matihari Chauraha, Chinhat, District: Lucknow – 226 028, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Afsana Khan
- (B) **Address** : Smt. Afsana Khan,
11/575, Ganeshpur, Rahamanpur,
Matihari Chauraha, Chinhat,
District: Lucknow – 226 028,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5099 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Noori Saba**, at Ali Nagar, Badi, Pakariya, Rooppur, Khadra, District: Lucknow – 226 020, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Noori Saba
- (B) **Address** : Ms. Noori Saba,
Ali Nagar, Badi, Pakariya, Rooppur, Khadra,
District: Lucknow – 226 020,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5100 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Shakeela Ansari**, at 475/101, Sitapur Road, Near Pani Ki tanki, Khadra, District: Lucknow – 226 020, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Shakeela Ansari
- (B) **Address** : Smt. Shakeela Ansari,
475/101, Sitapur Road,
Near Pani Ki tanki, Khadra,
District: Lucknow – 226 020,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5101 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Sangita**, at Semera, Chihat, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Sangita
- (B) **Address** : Smt. Sangita,
Semera, Chihat,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5102 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Gazala Naheed**, at 500/601, Qutubpur, Daliganj, District: Lucknow – 226 020, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Gazala Naheed
- (B) **Address** : Ms. Gazala Naheed,
500/601, Qutubpur, Daliganj,
District: Lucknow – 226 020,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5103 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Mamta Choudhary**, at 505/5, Joshi Tola, Daliganj, District: Lucknow – 226 020, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Mamta Choudhary
- (B) **Address** : Smt. Mamta Choudhary,
505/5, Joshi Tola, Daliganj,
District: Lucknow – 226 020,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5104 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Babita Agrawal**, at 138/100, Fatehganj, Galla Mandi, Aminabad, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Babita Agrawal
- (B) **Address** : Ms. Babita Agrawal,
138/100, Fatehganj, Galla Mandi, Aminabad,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5105 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Wasia Khatoon**, at 473/1/5, Rooppur, Khadara, District: Lucknow – 226 020, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Wasia Khatoon
- (B) **Address** : Smt. Wasia Khatoon,
473/1/5, Rooppur, Khadara,
District: Lucknow – 226 020,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5106 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Meena Yadav**, at A-885, Sector - I, LDA Colony, Ashiana, District: Lucknow – 226 012, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Meena Yadav
- (B) **Address** : Smt. Meena Yadav,
A-885, Sector - I, LDA Colony, Ashiana,
District: Lucknow – 226 012,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5107 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Archana Agarwal**, at 14, Ram Block, Sector - 11, Rajajipuram, District: Lucknow – 226 017, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Archana Agarwal
- (B) **Address** : Smt. Archana Agarwal,
14, Ram Block, Sector - 11, Rajajipuram,
District: Lucknow – 226 017,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5108 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Najneen Bano**, at 589/154, Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Najneen Bano
- (B) **Address** : Ms. Najneen Bano,
589/154, Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5109 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Shama**, at Saleh Nagar, Sharda Nagar, LDA Colony, District: Lucknow – 226 012, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Shama
- (B) **Address** : Smt. Shama,
Saleh Nagar, Sharda Nagar, LDA Colony,
District: Lucknow – 226 012,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5110 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Babita Verma**, at 589/236, Saleh Nagar, Bangla Bazar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Babita Verma
- (B) **Address** : Ms. Babita Verma,
589/236, Saleh Nagar, Bangla Bazar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5111 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Sanno**, at Ruchi Khand-1, Jail Road, Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Sanno
- (B) **Address** : Smt. Sanno,
Ruchi Khand-1, Jail Road, Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5112 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Arzoo**, at 136, Aurangabad, Khalsa, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Arzoo
- (B) **Address** : Smt. Arzoo,
136, Aurangabad, Khalsa, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5113 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Sana**, at 128, Bijnaur Road, Saleh Nagar, Bangla Bazaar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Sana
- (B) **Address** : Ms. Sana,
128, Bijnaur Road, Saleh Nagar, Bangla Bazaar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5114 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Nafeesa**, at Chaudhari Mohalla, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Nafeesa
- (B) **Address** : Smt. Nafeesa,
Chaudhari Mohalla, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5115 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Afreen Bano**, at Katra Mohalla, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Afreen Bano
- (B) **Address** : Ms. Afreen Bano,
Katra Mohalla, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5116 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Bukees Nisha**, at E-218, Ravi Khand, Sharda Nagar, Eldeco, Bangla Bazar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Bukees Nisha
- (B) **Address** : Smt. Bukees Nisha,
E-218, Ravi Khand, Sharda Nagar,
Eldeco, Bangla Bazar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5117 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Meena**, at 143, Salempur, Ashik, Ganga Ganj, District: Lucknow – 226 001, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Meena
- (B) **Address** : Smt. Meena,
143, Salempur, Ashik, Ganga Ganj,
District: Lucknow – 226 001,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5118 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Husna**, at 1 Kankar Kuan, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Husna
- (B) **Address** : Smt. Husna,
1 Kankar Kuan, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5119 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Anjum Hashmi**, at Kankar Kuan, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Anjum Hashmi
- (B) **Address** : Ms. Anjum Hashmi,
Kankar Kuan, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5120 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Ayasha Khatoon**, at 37-Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Ayasha Khatoon
- (B) **Address** : Smt. Ayasha Khatoon,
37-Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5121 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Sufia**, at Ruchi Khand - 1, Jail Road, Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Sufia
- (B) **Address** : Smt. Sufia,
Ruchi Khand - 1, Jail Road, Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5122 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Anjum Bano**, at 589/246, Jail Road, Saleh Nagar, Masjid wali gali, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Anjum Bano
- (B) **Address** : Ms. Anjum Bano,
589/246, Jail Road, Saleh Nagar,
Masjid wali gali,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5123 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Reshma**, at 36, Old Jail Road, saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Reshma
- (B) **Address** : Smt. Reshma,
36, Old Jail Road, saleh Nagar,
District: Lucknow - 226002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5124 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Asrun Nisha**, at 14/574, Baraf Khana, Nai Basti, Uday ganj, District: Lucknow – 226 001, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Asrun Nisha
- (B) **Address** : Smt. Asrun Nisha,
14/574, Baraf Khana,
Nai Basti, Uday ganj,
District: Lucknow – 226 001,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5125 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Reshma Khan**, at 2/432, Rashmi Khand, Sharda Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Reshma Khan
- (B) **Address** : Smt. Reshma Khan,
2/432, Rashmi Khand, Sharda Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5126 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Afsana Bano**, at 989/8, Saleh Nagar, Asiyana, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Afsana Bano
- (B) **Address** : Smt. Afsana Bano,
989/8, Saleh Nagar, Asiyana,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5127 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Reshma Bano**, at 589/247, Saleh Nagar, Near Masjid, Bangla Bazaar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Reshma Bano
- (B) **Address** : Smt. Reshma Bano,
589/247, Saleh Nagar, Near Masjid,
Bangla Bazaar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5128 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Zakiya**, at 1-Patawari Mohalla, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Zakiya
- (B) **Address** : Smt. Zakiya,
1-Patawari Mohalla, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5129 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Aliya Khan**, at 589/247, Ruchi Khand-1, Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Aliya Khan
- (B) **Address** : Ms. Aliya Khan,
589/247, Ruchi Khand-1, Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5130 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Saba**, at Ruchi Khand-1, Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Saba
- (B) **Address** : Smt. Saba,
Ruchi Khand-1, Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5131 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Shahnaj**, at 28 Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Shahnaj
- (B) **Address** : Smt. Shahnaj,
28 Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5132 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Nazneen**, at 23 Ruchi Khand-1, Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Nazneen
- (B) **Address** : Smt. Nazneen,
23 Ruchi Khand-1, Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5133 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Razia**, at House No. 24, Near Masjid, Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Razia
- (B) **Address** : Smt. Razia,
House No. 24, Near Masjid, Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5134 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Nagma**, at Saleh Nagar, Bangla Bazaar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Nagma
- (B) **Address** : Smt. Nagma,
Saleh Nagar, Bangla Bazaar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5135 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Shaheena**, at 589/232, Saleh Nagar, Bangla Bazaar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Shaheena
- (B) **Address** : Smt. Shaheena,
589/232, Saleh Nagar, Bangla Bazaar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5136 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Soni**, at House No. 32, Saleh Nagar, Thana Ashiyana, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Soni
- (B) **Address** : Smt. Soni,
House No. 32, Saleh Nagar, Thana Ashiyana,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5137 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Aakiya Khatoon**, at 33 Saleh Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Aakiya Khatoon
- (B) **Address** : Smt. Aakiya Khatoon,
33 Saleh Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5138 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Mamta Verma**, at Ghasiyari Mohalla, Bijnor, Sarojini Nagar, District: Lucknow – 226 001, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Mamta Verma
- (B) **Address** : Ms. Mamta Verma,
Ghasiyari Mohalla, Bijnor,
Sarojini Nagar,
District: Lucknow – 226 001,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5139 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Poonam Soni**, at 131, Kankad Kuan, Bijnor Road, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Poonam Soni
- (B) **Address** : Ms. Poonam Soni,
131, Kankad Kuan, Bijnor Road,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5140 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Manisha Rastogi**, at 131, Kankar Kuan, Bijnor Road, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Manisha Rastogi
- (B) **Address** : Ms. Manisha Rastogi,
131, Kankar Kuan, Bijnor Road,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5141 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Shilpa Tiwari**, at 347 A, Sector-J, Sarojini Nagar, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Shilpa Tiwari
- (B) **Address** : Ms. Shilpa Tiwari,
347 A, Sector-J, Sarojini Nagar,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5142 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Smt. Santosh Srivastava**, at EM-23, Ashiyana, District: Lucknow – 226 012, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Santosh Srivastava
- (B) **Address** : Smt. Santosh Srivastava,
EM-23, Ashiyana,
District: Lucknow – 226 012,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5143 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Sunita Yadav**, at 586/468/49, Aurangabad, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Sunita Yadav
- (B) **Address** : Ms. Sunita Yadav,
586/468/49, Aurangabad,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5144 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Parveen Chunni**, at Kankar Kuan, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Parveen Chunni
- (B) **Address** : Ms. Parveen Chunni,
Kankar Kuan, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5145 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Pinki**, at Ghasiyari Mohalla, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Pinki
- (B) **Address** : Ms. Pinki,
Ghasiyari Mohalla, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5146 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Gamila**, at Kankar Kuan, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Gamila
- (B) **Address** : Ms. Gamila,
Kankar Kuan, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5147 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Sarla**, at Kankar Kuan, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Sarla
- (B) **Address** : Ms. Sarla,
Kankar Kuan, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5148 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Gulshan**, at Aurangabad Jageer, Post: Bijnor, Raja Bijli Pasi Kila, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Gulshan
- (B) **Address** : Ms. Gulshan,
Aurangabad Jageer,
Post: Bijnor, Raja Bijli Pasi Kila,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5149 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Sangita**, at Kankar Kuan, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Sangita
- (B) **Address** : Ms. Sangita,
Kankar Kuan, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5150 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Neeraj Devi**, at Kila Mohammadei Madrukh, District: Lucknow – 226 001, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Neeraj Devi
- (B) **Address** : Ms. Neeraj Devi,
Kila Mohammadei Madrukh,
District: Lucknow – 226 001,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5151 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Anjum Ara**, at Katra Bazar, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Anjum Ara
- (B) **Address** : Ms. Anjum Ara,
Katra Bazar, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5152 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Ruby Bano**, at Katra Bazar, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Ruby Bano
- (B) **Address** : Ms. Ruby Bano,
Katra Bazar, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 14, 2019
- (D) **Registered Geographical
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic
Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5153 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Prema Rajpoot**, at Hata Hazrat Sahab, kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Prema Rajpoot
- (B) **Address** : Ms. Prema Rajpoot,
Hata Hazrat Sahab, kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5154 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Shameem Begum**, at Katra Bazar, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Shameem Begum
- (B) **Address** : Ms. Shameem Begum,
Katra Bazar, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5155 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Shagufta Fatima**, at 22, Katra Bazar, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Shagufta Fatima
- (B) **Address** : Ms. Shagufta Fatima,
22, Katra Bazar, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur
Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001,
Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic
Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira
Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second
Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow –
226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow
– 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5156 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Twinkal**, at Hata Hazrat Sahab, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Twinkal
- (B) **Address** : Ms. Twinkal,
Hata Hazrat Sahab, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5157 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Nahida Bano**, at 243, Katra Bazar, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Nahida Bano
- (B) **Address** : Ms. Nahida Bano,
243, Katra Bazar, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5158 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Heena**, at Chilwal Tala, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Heena
- (B) **Address** : Ms. Heena,
Chilwal Tala, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5159 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Jayeda Beg**, at Katra Bazar, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Jayeda Beg
- (B) **Address** : Ms. Jayeda Beg,
Katra Bazar, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5160 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Mehar Jahan**, at 19, Katra Bazar, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Mehar Jahan
- (B) **Address** : Ms. Mehar Jahan,
19, Katra Bazar, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5161 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Shaziya Nuri**, at Chilwal Tala, Kakori, District: Lucknow, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Shaziya Nuri
- (B) **Address** : Ms. Shaziya Nuri,
Chilwal Tala, Kakori,
District: Lucknow,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5162 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Kaneez Fatima**, at Kankar Kuan, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Kaneez Fatima
- (B) **Address** : Ms. Kaneez Fatima,
Kankar Kuan, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5163 in respect of Lucknow Chikan Craft
Registered GI Application No. – 119**

Application is made by, **Ms. Uma Bano**, at Kankar Kuan, Bijnor, District: Lucknow – 226 002, Uttar Pradesh, India, dated March 14, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes: Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Uma Bano
- (B) **Address** : Ms. Uma Bano,
Kankar Kuan, Bijnor,
District: Lucknow – 226 002,
Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 14, 2019
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry, Government of Uttar Pradesh
(ii) Network of Entrepreneurship and Economic Development (NEED)
(iii) Lucknow Chikan Handicraft Association
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow – 226 001, Uttar Pradesh, India.
(ii) Network of Entrepreneurship and Economic Development (NEED),
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow – 226 010, Uttar Pradesh, India
(iii) Lucknow Chikan Handicraft Association, Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow – 226 003, Uttar Pradesh, India
(iv) Shilp Sadhana,
No. 14, Ram Block, Sector – 11, Rajaji Puram, Lucknow – 226 017, Uttar Pradesh, India.

(G) Class : 24, 25 & 26

(H) Goods : Class 24 – Textiles and textile goods, not included in other classes: Bed and table covers,
Class 25 – Clothing,
Class 26 – Lace and Embroidery

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**G.I. Authorised User Application No. – 5383 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sameer Vitthal Gadre** S/o Shri. Vitthal Gadre, at No. 454, Murlidhar Ali, Behind M.S.E.B. Office Kondagaon, Post: Sakharpa, Taluk: Sangameshwar, District: Ratnagiri - 415 801, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sameer Vitthal Gadre
- (B) **Address** : Shri. Sameer Vitthal Gadre,
No. 454, Murlidhar Ali, Behind M.S.E.B. Office Kondagaon,
Post: Sakharpa, Taluk: Sangameshwar,
District: Ratnagiri - 415 801, Maharashtra, India.
- (C) **Date of Authorised User Application** : April 01, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5384 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Matin Alimiya Parkar** S/o Shri. Alimiya Parkar, at No. P – 555, Thiba Palace Road, Near T. V. Tower, Taluk: Ratnagiri, District: Ratnagiri - 415 612, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Matin Alimiya Parkar
- (B) **Address** : Shri. Matin Alimiya Parkar,
No. P – 555, Thiba Palace Road, Near T. V. Tower,
Taluk: Ratnagiri, District: Ratnagiri - 415 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5385 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Imran Adam Dalvi** S/o Shri. Adam Dalvi, at Post: Pangari (Tarfe Haveli), Taluk: Guhagar, District: Ratnagiri, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Imran Adam Dalvi
- (B) **Address** : Shri. Imran Adam Dalvi,
Post: Pangari (Tarfe Haveli),
Taluk: Guhagar,
District: Ratnagiri,
Maharashtra, India.
- (C) **Date of Authorised User Application** : April 01, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5386 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Vidyadhar Vasant Gothankar** S/o Shri. Vasant Gothankar, at Post: Kasheli (Savarewadi), Taluk: Rajapur, District: Ratnagiri - 416 707, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vidyadhar Vasant Gothankar
- (B) **Address** : Shri. Vidyadhar Vasant Gothankar,
Post: Kasheli (Savarewadi), Taluk: Rajapur,
District: Ratnagiri - 416 707,
Maharashtra, India.
- (C) **Date of Authorised User Application** : April 01, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5387 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Vishwanath Rajaram Bhatkar** S/o Shri. Rajaram Bhatkar, at No. 637 A, Bhati wadi, Pawas, Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vishwanath Rajaram Bhatkar
- (B) **Address** : Shri. Vishwanath Rajaram Bhatkar,
No. 637 A, Bhati wadi, Pawas, Taluk: Ratnagiri,
District: Ratnagiri - 415 616,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5388 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Milind Dinkar Vaidya** S/o Shri. Dinkar Vaidya, at No. 126, Bramhan Wadi, Near Veer Bharadin Mandir, Reel, Kespuri, Taluk: Ratnagiri, District: Ratnagiri - 415 620, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Milind Dinkar Vaidya
- (B) **Address** : Shri. Milind Dinkar Vaidya,
No. 126, Bramhan Wadi, Near Veer Bharadin Mandir, Reel,
Kespuri, Taluk: Ratnagiri, District: Ratnagiri - 415 620,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5389 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Swad Fruit Canning Industries** Represented by Shri. Salil Dattatray Damle, at No. 266, Khambacha Mala, Kolambe, Taluk: Ratnagiri, District: Ratnagiri – 416 712, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Swad Fruit Canning Industries
- (B) **Address** : M/s. Swad Fruit Canning Industries,
No. 266, Khambacha Mala, Kolambe,
Taluk: Ratnagiri, District: Ratnagiri – 416 712,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5390 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Swad Canning Industries Products** Represented by Smt. Sonali Salil Damle, S. No. 16-1/18/12, Plot No. 72, Kolambe, District: Ratnagiri – 415 612, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Swad Canning Industries Products
- (B) **Address** : M/s. Swad Canning Industries Products,
S. No. 16-1/18/12, Plot No. 72, Kolambe,
District: Ratnagiri – 415 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5391 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. DSM Mango Retailer** Represented by Shri. Deepak Sadanand Mayekar, at No. 125, Mayekar wadi, Near Marathi School, Someshwar, Taluk: Ratnagiri, District: Ratnagiri - 415 612, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. DSM Mango Retailer
- (B) **Address** : M/s. DSM Mango Retailer,
No. 125, Mayekar wadi, Near Marathi School, Someshwar,
Taluk: Ratnagiri, District: Ratnagiri - 415 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5392 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Mango Paradise and Exports** Represented by Shri. Amit Arun Mulye, at No. 699 B, Anandi Niwas, Near Ghag Math, Nachane Road, Taluk: Ratnagiri, District: Ratnagiri – 415 612, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mango Paradise and Exports
- (B) **Address** : M/s. Mango Paradise and Exports,
No. 699 B, Anandi Niwas, Near Ghag Math,
Nachane Road, Taluk: Ratnagiri,
District: Ratnagiri – 415 612, Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5393 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Exotic Fruits Private Limited** Represented by Shri. Purushottam Pandurang Baheti, at G-19 & 20, Mirjole Block, MIDC, Taluk: Ratnagiri, District: Ratnagiri - 415 639, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Exotic Fruits Private Limited
- (B) **Address** : M/s. Exotic Fruits Private Limited,
G-19 & 20, Mirjole Block, MIDC, Taluk: Ratnagiri,
District: Ratnagiri - 415 639,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5394 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Smt. Jayashri Jaywant Koyande** W/o Shri Jaywant Ganpat Koyande, at 101, New Saurabh Co-op Housing Society Limited, Old Mumbai Pune Road Parsik Nagar, Opp Vastu Anand Complex Kharigaon, Kalwa, Thane - 400 605, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Jayashri Jaywant Koyande
- (B) **Address** : Smt. Jayashri Jaywant Koyande,
101, New Saurabh Co-op Housing Society Limited, Old
Mumbai Pune Road Parsik Nagar, Opp Vastu Anand
Complex Kharigaon, Kalwa, Thane - 400 605,
Maharashtra, India a.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5395 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Pravin Rajaram Ghate** S/o Mr. Rajaram Parshuram Ghate, at Brahmanwadi, Mutat, Taluk: Devgad, District: Sindhudurg - 416 803, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pravin Rajaram Ghate
- (B) **Address** : Shri. Pravin Rajaram Ghate,
Brahmanwadi, Mutat, Taluk: Devgad,
District: Sindhudurg - 416 803,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5396 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sanjay Madhukar Velankar** S/o Mr Madhukar Vishwanath at Nadan Velankar Wadi, Taluk: Devgad, District: Sindhudurg - 416 805, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sanjay Madhukar Velankar
- (B) **Address** : Shri. Sanjay Madhukar Velankar,
Nadan Velankar Wadi, Taluk: Devgad,
District: Sindhudurg - 416 805,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5397 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Jayavant Bhikaji Lad** S/o Mr Bhikaji Rajaram Lad, at Tembavali Gaothan, Taluk: Devgad, District: Sindhudurg - 416 612, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Jayavant Bhikaji Lad
- (B) **Address** : Shri. Jayavant Bhikaji Lad,
Tembavali Gaothan, Taluk: Devgad,
District: Sindhudurg - 416 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5398 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Uday Dattatreya Joshi** S/o Mr. Dattatreya Joshi, at Nadan Joshi Wadi, Taramumbari, Taluk: Devgad, District: Sindhudurg - 416 613, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Uday Dattatreya Joshi
- (B) **Address** : Shri. Uday Dattatreya Joshi,
Nadan Joshi Wadi, Taramumbari,
Taluk: Devgad, District: Sindhudurg - 416 613,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5399 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sanjay Dattatray Joshi** S/o Mr. Dattatray Joshi, at Nadam Joshi Wadi, Taluk: Devgad, District: Sindhudurg - 416 805, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sanjay Dattatray Joshi
- (B) **Address** : Shri. Sanjay Dattatray Joshi,
No. Nadam Joshi Wadi, Taluk: Devgad,
District: Sindhudurg - 416 805,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5400 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Hari Dinakar Parulekar** S/o Mr. Dinakar Hari Parulekar, at Karivanewadi, Munage, Taluk: Devgad, District: Sindhudurg - 416 630, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Hari Dinakar Parulekar
- (B) **Address** : Shri. Hari Dinakar Parulekar,
Karivanewadi, Munage, Taluk: Devgad,
District: Sindhudurg - 416 630,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5401 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Yogesh Dinkar Ghadi** S/o Mr. Dinkar Ganapat Ghadi, at Ghadiwadi, Nadan, District: Sindhudurg - 416 805, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Yogesh Dinkar Ghadi
- (B) **Address** : Shri. Yogesh Dinkar Ghadi,
Ghadiwadi, Nadan, District: Sindhudurg - 416 805,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5402 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Chandrashekhar Raghunath Bondale** S/o Mr. Raghunath Bhondale, at Kunkeshwar, Taluk: Devgad, District: Sindhudurg - 416 612, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Chandrashekhar Raghunath Bondale
- (B) **Address** : Shri. Chandrashekhar Raghunath Bondale,
Kunkeshwar, Taluk: Devgad,
District: Sindhudurg - 416 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5403 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Mahesh Krishnaji Gokhale** S/o Mr. Krishnaji Gokhale, at No. 484, Manashri – Baulwadi, Saundale, Soundale, District: Sindhudurg - 416 804, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mahesh Krishnaji Gokhale
- (B) **Address** : Shri. Mahesh Krishnaji Gokhale,
No. 484, Manashri – Baulwadi, Saundale, Soundale,
District: Sindhudurg - 416 804,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5404 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Ajit Pandurang Gogate** S/o Mr. Pandurang Moreshwar Gogate, at Jamsande, District: Sindhudurg - 416 612, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ajit Pandurang Gogate
- (B) **Address** : Shri. Ajit Pandurang Gogate,
Jamsande, District: Sindhudurg - 416 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5405 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Santosh Nathuram Padelkar** S/o Mr. Nathuram Babu Padelkar, at Post: Kotkamate, Taluk: Devgad, District: Sindhudurg - 416 612, Maharashtra, India dated April 01, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Santosh Nathuram Padelkar
- (B) **Address** : Shri. Santosh Nathuram Padelkar,
Post: Kotkamate, Taluk: Devgad,
District: Sindhudurg - 416 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 01, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5406 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Smt. Rashmi Ramakant Joshi** W/o Shri. Ramakant Damaji Joshi, at Pavanchakki, Devgad, Taramumbhari, Sindhudurg - 416 613, Maharashtra, India dated April 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Rashmi Ramakant Joshi
- (B) **Address** : Smt. Rashmi Ramakant Joshi,
Pavanchakki, Devgad, Taramumbhari,
Sindhudurg - 416 613,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 03, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5407 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Ramdas Anant Anbhavane** S/o Shri. Anant Vithoba Anbhavane, at Jamsande Devgad, Sindhudurg - 416 612, Maharashtra, India dated April 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ramdas Anant Anbhavane
- (B) **Address** : Shri. Ramdas Anant Anbhavane,
Jamsande Devgad,
Sindhudurg - 416 612,
Maharashtra, India.
- (C) **Date of Authorised User Application** : April 03, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5408 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Vidyadhar Vitthal Joshi** S/o Shri. Vitthal Joshi, at Behind Court, Taluk: Devgad, Sindhudurg - 416 613, Maharashtra, India dated April 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vidyadhar Vitthal Joshi
- (B) **Address** : Shri. Vidyadhar Vitthal Joshi,
Behind Court, Taluk: Devgad,
Sindhudurg - 416 613,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 03, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5409 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Anil Gopal Pujare** S/o Shri. Gopal Ramchandra Pujare, at 621 B-1, Pural - Hurshi, Taluk: Devgad, Sindhudurg - 416 805, Maharashtra, India dated April 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Anil Gopal Pujare
- (B) **Address** : Shri. Anil Gopal Pujare,
621 B-1, Pural - Hurshi, Taluk: Devgad,
Sindhudurg - 416 805,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 03, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5410 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Pradip Shridhar Kadam** S/o Shri. Shridhar Kadam, at 14/A/4/AT/PO: Elayesada, Taluk: Devgad, Sindhudurg - 416 612, Maharashtra, India dated April 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pradip Shridhar Kadam
- (B) **Address** : Shri. Pradip Shridhar Kadam,
14/A/4/ AT/PO: Elayesada, Taluk: Devgad,
Sindhudurg - 416 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 03, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5411 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Madhukar Bhanaji Kadam** S/o Mr. Bhanaji Kadam, at Post: Elayesada, Taluk: Devgad, Sindhudurg - 416612, Maharashtra, India dated April 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Madhukar Bhanaji Kadam
- (B) **Address** : Shri. Madhukar Bhanaji Kadam,
Post: Elayesada, Taluk: Devgad,
Sindhudurg - 416 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 03, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5412 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Nitin Padmakar Banavalikar** S/o Mr. Padmakar Banavalikar, at Plot No. 7A, L.I.C. Colony, Kalamba Road, Kolhapur - 416 007, Maharashtra, India dated April 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Nitin Padmakar Banavalikar
- (B) **Address** : Shri. Nitin Padmakar Banavalikar,
Plot No. 7A, L.I.C. Colony, Kalamba Road,
Kolhapur - 416 007,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 03, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5413 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Pralhad Shivram Malvankar** S/o Mr. Shivram Malvankar, at Jamsande - Welwadi, Taluk: Devgad, District: Sindhudurg - 416 612, Maharashtra, India dated April 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pralhad Shivram Malvankar
- (B) **Address** : Shri. Pralhad Shivram Malvankar,
Jamsande - Welwadi, Taluk: Devgad,
District: Sindhudurg - 416 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 03, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5414 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sanjiv Bhausahab Desai** S/o Mr. Bhausahab Desai, at House No. 448, Mumbai-Goa Highway, Near Janavali Pool, at Post: Kalmath, Taluk: Kankavli, District: Sindhudurg - 416 602, Maharashtra, India dated April 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sanjiv Bhausahab Desai
- (B) **Address** : Shri. Sanjiv Bhausahab Desai,
House No. 448, Mumbai-Goa Highway, near Janavali Pool,
at Post: Kalmath, Taluk: Kankavli,
District: Sindhudurg - 416 602,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 03, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5416 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Uniphos International Limited** Represented by Shri. Prabandh Ravindra Raul, at 4th Floor, Readymoney Terrace, 167, Dr. A. B. Road, Worli, Mumbai - 400 018, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Uniphos International Limited
- (B) **Address** : M/s. Uniphos International Limited,
4th Floor, Readymoney Terrace, 167, Dr. A. B. Road, Worli,
Mumbai - 400 018,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)
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**G.I. Authorised User Application No. – 5417 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Sona Canning** Represented by Shri. Sachin Arun Lanjekar, at No. 639 C, Nachane Road, Near Power House, Taluk: Ratnagiri, District, Ratnagiri – 415 639, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sona Canning
- (B) **Address** : M/s. Sona Canning,
No. 639 C, Nachane Road, Near Power House,
Taluk: Ratnagiri, District, Ratnagiri – 415 639,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)
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**G.I. Authorised User Application No. – 5418 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Naravane Products** Represented by Shri. Mahadev Anant Naravane, at H. No. 830, A/p. Nakhare, Naravanewadi, Taluk: Ratnagiri, District: Ratnagiri, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Naravane Products
- (B) **Address** : M/s. Naravane Products,
H. No. 830, A/p. Nakhare, Naravanewadi,
Taluk: Ratnagiri, District: Ratnagiri,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5419 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Aditi Foods (India) Private Limited** Represented by Shri. Dinkarrao Bhagwan Patil, at N.H. 655, J.B. Patil Industrial Estate, Pune Bangalore Highway, Sangli - 415 406, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Aditi Foods (India) Private Limited
- (B) **Address** : M/s. Aditi Foods (India) Private Limited,
N.H. 655, J.B. Patil Industrial Estate,
Pune Bangalore Highway, Sangli - 415 406,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5420 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sadique Abbas Vasta** S/o Shri. Abbas Vasta, at No. 96 B, Golap Mohalla, Taluk: Ratnagiri, District: Ratnagiri – 415 616, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sadique Abbas Vasta
- (B) **Address** : Shri. Sadique Abbas Vasta,
No. 96 B, Golap Mohalla, Taluk: Ratnagiri,
District: Ratnagiri – 415 616,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5421 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Nitin Uttamrao Patil** S/o Shri. Uttamrao Patil, at Post: Bahe, Taluk: Walva, District: Sangli, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Nitin Uttamrao Patil
- (B) **Address** : Shri. Nitin Uttamrao Patil,
Post: Bahe, Taluk: Walva,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : April 08, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5422 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Kundan Prabhakar Surve** S/o Shri Prabhakar Surve, at Bhandarwadi, Tonade, Taluk: Ratnagir, District: Ratnagiri – 415 612, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Kundan Prabhakar Surve
- (B) **Address** : Shri. Kundan Prabhakar Surve,
Bhandarwadi, Tonade, Taluk: Ratnagir,
District: Ratnagiri – 415 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5423 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Parshuram Kashinath Oak** S/o Shri. Kashinath Oak, at Bapat Ali, Palshet, Taluk: Guhagar, District: Ratnagiri – 415 703, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Parshuram Kashinath Oak
- (B) **Address** : Shri. Parshuram Kashinath Oak,
Bapat Ali, Palshet, Taluk: Guhagar,
District: Ratnagiri – 415 703,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5424 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Nivas Parshuram Oak** S/o Shri. Parshuram Oak, at Maruti Mandir, Bapat Ali, Palshet, Taluk: Guhagar, District: Ratnagiri, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Nivas Parshuram Oak
- (B) **Address** : Shri. Nivas Parshuram Oak,
Maruti Mandir, Bapat Ali, Palshet,
Taluk: Guhagar, District: Ratnagiri,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5425 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sachin Arun Lanjekar** S/o Arun Lanjekar, at No. 639 A, Nachane Road, Near MSEB Office, Lanjekar Compound, Shivaji Nagar, Taluk: Ratnagiri, District: Ratnagiri – 415 639, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sachin Arun Lanjekar
- (B) **Address** : Shri. Sachin Arun Lanjekar,
No. 639 A, Nachane Road, Near MSEB Office, Lanjekar
Compound, Shivaji Nagar, Taluk: Ratnagiri,
District: Ratnagiri – 415 639,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)
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**G.I. Authorised User Application No. – 5426 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Mahadev Anant Naravane** S/o Mr. Anant Naravane, at No. 9(1), Pawas Road, Nakhare, Naravane Wadi, Nakhare, Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mahadev Anant Naravane
- (B) **Address** : Shri. Mahadev Anant Naravane,
No. 9(1), Pawas Road, Nakhare, Naravane Wadi, Nakhare,
Taluk: Ratnagiri, District: Ratnagiri - 415 616,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5427 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Prakash Ramchandra Pawar** S/o Mr. Ramchandra Pawar, at No. 494, Bouddhawadi, Kalzondi, Khalgaon, Taluk: Ratnagiri, District: Ratnagiri - 415 620, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Prakash Ramchandra Pawar
- (B) **Address** : Shri. Prakash Ramchandra,
No. 494, Bouddhawadi, Kalzondi, Khalgaon,
Taluk: Ratnagiri, District: Ratnagiri - 415 620,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5428 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Anant Raghunath Desai** S/o Mr. Raghunath Desai, at 983/1 A, Shukrawar Peth, Anand Mangal Karyalay, Pune - 411 002, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Anant Raghunath Desai
- (B) **Address** : Shri. Anant Raghunath Desai,
983/1 A, Shukrawar Peth, Anand Mangal Karyalay,
Pune - 411 002,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5429 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Raghunath Laxman Dhalwalkar** S/o Mr. Laxman Dhalwalkar, at 52, Bramhanwadi, Rameshwar MANDIR, Gavakhadi, Gaonkhadi, Taluk: Ratnagiri - 415 626, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Raghunath Laxman Dhalwalkar
- (B) **Address** : Shri. Raghunath Laxman Dhalwalkar,
52, Bramhanwadi, Rameshwar MANDIR,
Gavakhadi, Gaonkhadi, Taluk: Ratnagiri - 415 626,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5430 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sunil Hari Tole** S/o Mr. Hari Tole, at G – 102, J.K. Hill Park, Ganesh Nagar, Dhayari, Pune - 411 041, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sunil Hari Tole
- (B) **Address** : Shri. Sunil Hari Tole,
G – 102, J.K. Hill Park, Ganesh Nagar,
Dhayari, Pune - 411 041,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5431 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Dilip Nilkanth Gokhale** S/o Nilkanth Gokhale, at No. 599, Khalachi Gurav Wadi, Velaneshwar, Taluk: Guhagar, District: Ratnagiri - 415 729, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dilip Nilkanth Gokhale
- (B) **Address** : Shri. Dilip Nilkanth Gokhale,
No. 599, Khalachi Gurav Wadi, Velaneshwar,
Taluk: Guhagar, District: Ratnagiri - 415 729,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5432 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Madhusudan Gopinath Satavalekar** S/o Mr. Gopinath Satavalekar, at No. 88/1B, Ghumewadi, Kotapur, Taluk: Rajapur, District: Ratnagiri, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Madhusudan Gopinath Satavalekar
- (B) **Address** : Shri. Madhusudan Gopinath Satavalekar,
No. 88/1B, Ghumewadi, Kotapur,
Taluk: Rajapur, District: Ratnagiri,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5433 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Hemant Yadneshwar Phatak** S/o Mr. Yadneshwar Phatak, at No. 444, Phatakwadi, Chinchkhari, Taluk: Ratnagiri, District: Ratnagiri - 415 612, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Hemant Yadneshwar Phatak
- (B) **Address** : Shri. Hemant Yadneshwar Phatak,
No. 444, Phatakwadi, Chinchkhari, Taluk: Ratnagiri,
District: Ratnagiri - 415 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5434 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Dattaram Bhikaji Agre** S/o Mr. Bhikaji Agre, at No. 331 A, Savitri Sadan, at Natunde, Post: Mavalange, Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated April 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dattaram Bhikaji Agre
- (B) **Address** : Shri. Dattaram Bhikaji Agre,
No. 331 A, Savitri Sadan, at Natunde, Post: Mavalange,
Taluk: Ratnagiri, District: Ratnagiri - 415 616,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 08, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5435 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sandip Maruti Khadape** S/o Shri. Maruti Khadape, at Brahman Wadi, Mouje Anjanvel, Taluk: Guhagar, District: Ratnagiri 415 703, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sandip Maruti Khadape
- (B) **Address** : Shri. Sandip Maruti Khadape,
Brahman Wadi, Mouje Anjanvel, Taluk: Guhagar,
District: Ratnagiri 415 703,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5436 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Digambar Mohan Mayekar** S/o Shri. Mohan Mayekar, at No. 331, Mayekarwadi, Pomendi Budruk, Taluk: Ratnagiri, District: Ratnagiri – 415 612, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Digambar Mohan Mayekar
- (B) **Address** : Shri. Digambar Mohan Mayekar,
No. 331, Mayekarwadi, Pomendi Budruk, Taluk: Ratnagiri,
District: Ratnagiri – 415 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5437 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Shashikant Bhalchandra Pusalkar** S/o Shri. Bhalchandra Pusalkar, at No. 834, Bhatalewadi, Bhandarwada, Malgund, Taluk: Ratnagiri, District: Ratnagiri – 415 615, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shashikant Bhalchandra Pusalkar
- (B) **Address** : Shri. Shashikant Bhalchandra Pusalkar,
No. 834, Bhatalewadi, Bhandarwada, Malgund,
Taluk: Ratnagiri, District: Ratnagiri – 415 615,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5438 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Ajit Rawaji Rade** S/o Shri. Rawaji Rade, at No. 821, Awalichiwadi, Kasheli, Taluk: Rajapur, District: Ratnagiri – 416 707, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ajit Rawaji Rade
- (B) **Address** : Shri. Ajit Rawaji Rade,
No. 821, Awalichiwadi, Kasheli, Taluk: Rajapur,
District: Ratnagiri – 416 707,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5439 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sachin Baban Shinde** S/o Shri. Baban Shinde, at 634, Wadi Vathar, Kasheli, Taluk: Rajapur, District: Ratnagiri – 416 707, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sachin Baban Shinde
- (B) **Address** : Shri. Sachin Baban Shinde,
634, Wadi Vathar, Kasheli, Taluk: Rajapur,
District: Ratnagiri – 416 707,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5440 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Mahesh Ankush Ambre** S/o Shri. Ankush Ambre, at 143, Near Maruti Mandir, Chanderai, Ibrahimpattan, Taluk: Ratnagiri, District: Ratnagiri - 416 712, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mahesh Ankush Ambre
- (B) **Address** : Shri. Mahesh Ankush Ambre,
143, Near Maruti Mandir, Chanderai, Ibrahimpattan,
Taluk: Ratnagiri, District: Ratnagiri - 416 712,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5441 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Aaditya Mango Suppliers** Represented by Shri. Ravindra Ganpat Keer, at Post: Pawas, Bhatiwadi, Taluk: Ratnagiri, District: Ratnagiri, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Aaditya Mango Suppliers
- (B) **Address** : M/s. Aaditya Mango Suppliers,
Post: Pawas, Bhatiwadi, Taluk: Ratnagiri,
District: Ratnagiri,
Maharashtra, India.
- (C) **Date of Authorised User Application** : April 23, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5442 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Vaibhav Canning Industries** Represented by Shri. Satish Pandurang Pednekar, at Plot No. A-12, M.I.D.C. Mirjole Block, Taluk: Ratnagiri, District: Ratnagiri - 415 639, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Vaibhav Canning Industries
- (B) **Address** : M/s. Vaibhav Canning Industries,
Plot No. A-12, M.I.D.C. Mirjole Block,
Taluk: Ratnagiri, District: Ratnagiri - 415 639,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)
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**G.I. Authorised User Application No. – 5443 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Royal Foodstuffs Private Limited** Represented by Shri. Rameshwar Mahadev Thorat, at D 21-22, MIDC, Post: Tasawade, Taluk: Karad, District: Satara - 415 110, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Royal Foodstuffs Private Limited
- (B) **Address** : M/s. Royal Foodstuffs Private Limited,
D 21-22, MIDC, Post: Tasawade,
Taluk: Karad, District: Satara - 415 110,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5444 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Reel Food Products** Represented by Shri. Digambar Kamlakar Kane, at M. No. 281, Post: Reel, Taluk: Ratnagiri, District: Ratnagiri, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Reel Food Products
- (B) **Address** : M/s. Reel Food Products,
M. No. 281, Post: Reel, Taluk: Ratnagiri,
District: Ratnagiri,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5445 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Go Green Export** Represented by Shri. Kaushik Mansukhlal Harkhant, at I/103, Milano Residency, Opp. Vijaynagar Society, Yogi Chowk, District: Surat - 395 010, Gujarat, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Go Green Export
- (B) **Address** : M/s. Go Green Export,
I/103, Milano Residency, Opp. Vijaynagar Society,
Yogi Chowk, District: Surat - 395 010,
Gujarat, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5446 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s. Marco Food Products** Represented by Shri. Salauddin Mohammed Thakur, at Post: Karanjari, Taluk: Sangemeshwar, District: Ratnagiri – 415 803, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Marco Food Products
- (B) **Address** : M/s. Marco Food Products,
Post: Karanjari, Taluk: Sangemeshwar,
District: Ratnagiri – 415 803,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5447 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Shaukat Abdulla Kazi** S/o Shri. Abdulla Kazi, at No. 318, Habiba Manzil, Kazi Mohalla, Pawas, Taluk: Ratnagiri, District: Ratnagiri – 415 616, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shaukat Abdulla Kazi
- (B) **Address** : Shri. Shaukat Abdulla Kazi,
No. 318, Habiba Manzil, Kazi Mohalla, Pawas,
Taluk: Ratnagiri, District: Ratnagiri – 415 616,
Maharashtra, India.
- (C) **Date of Authorised User Application** : April 23, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5448 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Sachin Manohar Patwardhan** S/o Shri. Manohar Patwardhan, at No. 1870, Tervankar Wadi, Golap, Taluk: Ratnagiri, District: Ratnagiri – 415 616, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sachin Manohar Patwardhan
- (B) **Address** : Shri. Sachin Manohar Patwardhan,
No. 1870, Tervankar Wadi, Golap, Taluk: Ratnagiri,
District: Ratnagiri – 415 616,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5449 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Saurabh Ramchandra Ghanekar** S/o Shri. Ramchandra Ghanekar, at No. 270, Ozare Road, Amrit Nagar, Devrukh, Taluk: Sangmeshwar, District: Ratnagiri – 415 804, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Saurabh Ramchandra Ghanekar
- (B) **Address** : Shri. Saurabh Ramchandra Ghanekar,
No. 270, Ozare Road, Amrit Nagar, Devrukh,
Taluk: Sangmeshwar, District: Ratnagiri – 415 804,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5450 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Mudassar Murad Mukadam** S/o Shri. Murad Mukadam, at No. 618, Mannat - E - Murad Villa, Ranpar Road, Golap, Taluk: Ratnagiri, District: Ratnagiri – 415 616, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mudassar Murad Mukadam
- (B) **Address** : Shri. Mudassar Murad Mukadam,
No. 618, Mannat - E - Murad Villa, Ranpar Road,
Golap, Taluk: Ratnagiri, District: Ratnagiri – 415 616,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5451 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **Shri. Deepak Prakash Nagvekar** S/o Shri. Prakash Nagvekar, at No. 91, Near Ganpati Mandir, Bhandar Wadi, Tonde, Taluk: Ratnagiri, District: Ratnagiri – 415 612, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Deepak Prakash Nagvekar
- (B) **Address** : Shri. Deepak Prakash Nagvekar,
No. 91, Near Ganpati Mandir, Bhandar Wadi, Tonde,
Taluk: Ratnagiri, District: Ratnagiri – 415 612,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5452 in respect of Alphonso
Registered GI Application No. – 139**

Application is made by, **M/s Desai Agro Farm** Represented by Shri. Jayant Raghunath Desai, at Post: Pawas, Taluk: Ratnagiri, District: Ratnagiri – 415 616, Maharashtra, India dated April 23, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s Desai Agro Farm
- (B) **Address** : M/s Desai Agro Farm,
Post: Pawas, Taluk: Ratnagiri,
District: Ratnagiri – 415 616,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : April 23, 2019
- (D) **Registered Geographical
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant
Konkan Krishi Vidyapeeth;
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak
Vikrete Sahkari Sanstha;
3. M/s. Devgad Taluka Amba Utpadak Sahakari
Sanstha Maryadit;
4. M/s. Kelshi Parisar Amba Utpadak Sahakari
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,
Maharashtra, India.
2. Regional fruit research station, Vengurle,
Sindhudurg, Maharashtra, India.
3. Jamsande, Taluk: Devgad,
District: Sindhudurg - 416612, Maharashtra India.
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kanchipuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.

- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indications is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes good or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special Characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users. The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

